

**Government of India
Ministry of Coal
Lok Sabha
Unstarred Question No. 5298
To be answered on 06.04.2017**

Auctioning of Coal Mines

**5298. DR. A. SAMPATH:
SHRI RABINDRA KUMAR JENA:**

Will the Minister of COAL be pleased to state:

- (a) whether the entire amount received by the Union Government on auctioning of coal mines in West Bengal and Odisha has not been transferred to the States and if so, the details thereof and the reasons therefor;
- (b) the details of amount received on auctioning of coal mines in these two States, region-wise and also the respective amount transferred to the States; and
- (c) the details regarding the life period of the above mines and the estimated revenue likely to be generated by them?

ANSWER

**MINISTER OF STATE (I/C) FOR COAL, POWER, NEW & RENEWABLE ENERGY
AND MINES**

(SHRI PIYUSH GOYAL)

(a) & (b): The entire amount received from coal mines located in the States of West Bengal and Odisha, which were auctioned under the provisions of the Coal Mines (Special Provisions) Act 2015, has been transferred to the respective States. The revenue generated on account of monthly payment calculated on the quantity of coal produced as well as second and third installments of Upfront Amounts are now being deposited by the Successful Bidders directly with the host states where the coal mine is located. The details of revenue generated and transferred till 28.02.2017 in respect of auctioned coal mines located in the States of West Bengal & of Odisha are given at **Annexure**.

(c): Revenue which would accrue to the host State concerned from allocation of the coal mines under the provisions of the said Act comprises of Upfront payment as prescribed in the Tender /Allotment document, Auction / Allotment proceeds and Royalty on per tonne of coal production. Estimated Revenues likely to be generated during the life of mine/lease period from the auctioned coal mines located in the States of West Bengal and Odisha are Rs. 13354.22 crores and Rs. 33741.95 crores respectively.

Annexure

Details of revenue generated and transferred till 28.02.2017 in respect of auctioned Coal Mines located in the states of West Bengal & of Odisha

State	Name of the Coal Mine	Total Amount Generated (In Rs)	Amount Transferred/ Directly deposited with State (In Rs)	Balance
West Bengal	Sarisatolli	269,55,89,418	269,55,89,418	Nil
	Trans Damodar	14,83,34,904	14,83,34,904	Nil
	Ardhgram	3,83,35,771	3,83,35,771	Nil
Total		288,22,60,093	288,22,60,093	Nil
Odisha	Mandakini*	0	0	Nil
	Utkal "C"*	0	0	Nil
	Talabira I	46,09,80,796	46,09,80,796	Nil
Total		46,09,80,796	46,09,80,796	Nil

**Vesting order has not been issued in the case of these two coal mines as Successful Bidders filed cases in court of law.*